

DIVISION BENCH
COURT - II

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/30(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	SUDARSHAN PAPER & BOARD PRIVATE LIMITED VS NEXTGEN PRINTERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Avishek Guha, Adv,] For Operational Creditor
Mr. Arunika Dutta, Adv,
Mr. Kaustov De Sarkar, Adv

Mr. Vikas Baisya, Adv.] For Corporate Debtor
Ms. Ranjana Seal, Adv.
Mr. Sourasish Das, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Due to paucity of time the matter could not be taken up for hearing.
3. Post this matter on **24.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PH